NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.177/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company Under Section		Monoharlal Phoolchand Kanungo -Vs-DSK Real Estate Ltd & Ors. 397/398		

1) MR. J. SAHA, BR.AM.
2) MR. D.N. SHARHA, DON. Respect
3) MX. N. DASGUPTA, DON.
4) MR. A. BISWAS, DON.

BANERSI. MR RATMANKO

MR ANIRUDHA R64

MALLIR MRI DEBASKI

Petitioner

Detal. Mall, R 14/11.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

No time left.

List on 04/01/2018.

(Jinan K.R.)

Member (J)

sd.

(Vijai Pratap Singh)

ME T. LAMA SKIDAY

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D. SACLOSTA DAY

Member (J)

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